

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2131  
TO BE ANSWERED ON 02.12.2019**

**UGC**

**2131. SHRI JAI PRAKASH:  
SHRI FEROZE VARUN GANDHI:  
PROF. SAUGATA RAY:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the University Grant Commission (UGC) on the direction of the Government is contemplating to introduce regulation to curb the practice of charging capitation fee or any other form of profiteering by private deemed universities in professional education;
- (b) if so, at what stage, the proposal is being examined or considered; and
- (c) by when, the Government would announce its decision?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) to (c): Yes, Sir. In order to regulate the fees and prohibit capitation fees in private Deemed to be Universities, the University Grants Commission (UGC) has prepared the draft University Grants Commission (Fees in professional education imparted by private aided and unaided institutions deemed to be universities) Regulations, 2019. These Regulations are being placed on the UGC website to solicit comments from all the stakeholders. Final decision on these Regulations will be taken after receipt of the comments from all the stakeholders.

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